

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
JSK MARKETING LIMITED**

Sl.No	PARTICULARS	DETAILS
1.	Name of corporate debtor	JSK MARKETING LIMITED
2.	Date of incorporation of corporate debtor	11/09/1985
3.	Authority under which corporate debtor is incorporated / registered	Incorporated under the Companies Act 1956 and registered with Ministry of Corporate Affairs RoC – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29300MH1985PLC037465
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office as per RoC records: 403-405, Sumer Kendra Co-Op Society Ltd, 4th Floor, Behind Mahindra Tower, Pandurang Budhkar Marg, Worli, Mumbai - 400018
6.	Date of closure of Insolvency Resolution Process	01.12.2021
7.	Liquidation commencement date of corporate debtor	02.12.2021 (Hon'ble NCLT passed Liquidation Order dated 02.12.2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Palak Swapnil Desai IBBI Regn. No. IBBI/IPA-001/IP-P01517/2019-20/12515
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 901, 9th floor, Park Vistas, Lallubhai Park Road, Near MTNL, Andheri (West), Mumbai-400058. Email: palakdesai77@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: BKC Centre, 31E Laxmi Industrial Estate, New Link Road, Andheri (W), Mumbai 400053 Email: jskliquidation@gmail.com
11.	Last date for submission of claims	01.01.2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered liquidation of the **JSK MARKETING LIMITED** vide order dated 02.12.2021.

The stakeholders of **JSK MARKETING LIMITED** are hereby called upon to submit their claim with proof on or before **01.01.2022**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 02.12.2021

Place: Mumbai

PALAK SWAPNIL DESAI
(Liquidator of JSK MARKETING LIMITED)

